

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in MAC App./12/2024/(Filing No.)

THE NEW INDIA ASSURANCE CO. LTD. APPLICANT
VERSUS

SUKMIT THAPA RESPONDENT

Date: 18.03.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Anirudh Gupta, Advocate.

For Respondent None present.

ORDER

Mr. Anirudh Gupta, Learned Counsel, who appears for the Applicant seeks time till tomorrow to furnish the document authorising him to appear on behalf of the Insurance-Company.

List on 19-03-2024.

Judge

18.03.2024